



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Animal Husbandry Department

ദർഘാസ് പരസ്യം

[നമ്പർ 04/2020-21]

(1)

No. AHD-TVM/IHVB/PALD/120/2021-B.

2021 മാർച്ച് 24.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പച്ച പോസ്റ്റ്, പാലോട്, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലെ ആവശ്യത്തിലേക്കായി ചുവടെ ചേർത്തിട്ടുള്ള Chiller Units വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്തിട്ടുള്ള കവറിന്റെ പുറത്ത് “ദർഘാസ് നമ്പർ IV/2020-21/AHD-TVM/IHVB/PALD/120/2021-B. Chiller Units” വിതരണം ചെയ്യുന്നതിന് എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 15-4-2021-ന് ഉച്ചക്ക് 12 മണി ആണ്. ദർഘാസുകൾ ഡയറക്ടർ ഐ. എ. എച്ച്. & വി. ബി., പച്ച പി. ഒ., പാലോട് തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ നൽകേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ലഭിച്ച ദർഘാസുകൾ ഉച്ചക്ക് 3 മണിക്ക് ബന്ധപ്പെട്ട വ്യക്തിയുടെയോ അവരെ പ്രതിനിധീകരിക്കുന്ന ആളുടെയോ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്നതായിരിക്കും. 8-4-2021 പകൽ 12 മണിവരെ ഡയറക്ടർ, ഐ. എ. എച്ച്. & വി. ബി., പച്ച പി. ഒ., പാലോട് എന്ന വിലാസത്തിൽ നിന്നും ദർഘാസ് ഫോറങ്ങൾ താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 4,90,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—₹ 400 + ജി.എസ്.ടി. @ 12%.

തപാൽ വഴി—₹ 500 + ജി.എസ്.ടി. @ 12%.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 200 + ജി.എസ്.ടി. @ 12%.

ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലരൊക്കെ പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ്, പോസ്റ്റൽ ഓർഡറുകൾ തുടങ്ങിയവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. അടച്ചുകഴിഞ്ഞ ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് സമയങ്ങളിൽ നേരിട്ടന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. പ്രത്യേക കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ പൂർണ്ണമായോ ഭാഗികമായോ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ഡയറക്ടർ, ഐ. എ. എച്ച്. & വി. ബി.യിൽ നിക്ഷിപ്തമാണ്.

[No. 4/2020-21]

No. AHD-TVM/IHVB/PALD/120/2021-B.

24th March 2021.

Sealed competitive tenders are invited for the Supply of Chiller Units for the use of Institute of Animal Health & veterinary Biologicals, Palode, Pacha P. O. The sepecifications are shown below.

The tender should be superscribed "Tender No. 4/2020-21 Supply of Chiller Units" and should be addressed to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562. Last date for receipt of tender is 15-4-2021 at 12 Noon. Late tenders will not be accepted. Late tenders will be opened at 2 p. m. on the same day in the presence of the tenderers or their authorised representatives may be present at that time of opening of tender.

Intending tenderers may apply to the Director, Institute of Animal Health & Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Pin-695 562, for obtaining the prescribed tender form on which the tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 400 (Rupees Four hundred only) and GST @ 12% which is the price fixed for a set of tender form and which is not refundable. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 8-4-2021. Those who wish to get the tender form by post may sent ₹ 500 (Five hundred only) and GST @ 12% by M. O. which includes cost, taxes, postal charges etc. Cheques, Postal Stamps, Demand Drafts etc. will not be accepted towards the cost of tender forms. The form will not be sent by V.P.P. Duplicate forms if required will be issued at ₹ 200 (Rupees two hundred only) and GST @ 12% extra per copy.

Further details if any can be from this office on all working days during office hours.

SPECIFICATIONS FOR THE PURCHASE OF CHILLER FOR THE FREEZE DRIER-VIRTIS ULTRA 35 EL IN PRODUCTION SECTION OF IAH & VB, PALODE IN THE YEAR 2020-21

Name of the Equipment—Chiller

Technical Data

Capacity—300 Liters

Output—30 liter per minute

Cooling Range—15° C to 20° C

Cooling Type—Forced air cooling

Outer Dimensions

Length—42 inch

Breadth— 32 inch

Height—56 inch

Wheel mounted—yes

Inner Dimensions

Length—30 inch

Breadth—26 inch

Height 24 inch

Condenser Unit

Type—Air cooled

Capacity—3 Tonne

Circulating Pump

Heavy Duty—1.5 HP

Power Requirement

AC 230 V 50-60 Hz

Phase—Single phase

Flexible hose

$\frac{3}{4}$ inch Hose—As per requirement

The Bidder must visit the institute and should conduct proper measurement from the proposed location of chiller to the Freeze drying machine room prior to finalizing the quote for flexible hose

Number of such units needed—One.

SPECIAL CONDITIONS FOR SUPPLY AND INSTALLATION OF CHILLER FOR FREITZE DRIER -
VIRTIS ULTERA 35 EL - ON A PLUG AND PLAY BASIS - 2020-21

The general conditions for purchase of items mentioned in the tender for shall be followed strictly.

1. The Contractors/Suppliers are required to quote their offers in the official tender form only.
2. The rates quoted should be F.O.R destination with the freight prepaid in full. It should be inclusive of all taxes, other charges and duties prevailing at the ruling rate failing which the tender is liable for rejection. The item should be delivered in IAH & VB, Palode. Despatch rates mentioned by the firms are not acceptable and such offers will be summarily rejected. Variable price should be avoided. Unloading charges will be within the scope of the successful bidder.
3. The rate of each item should be quoted as basic price, rate of tax and total amount. The rates quoted should be in Indian currency and payment will also be in Indian currency. In case of foreign equipments, the rates are to be quoted in Indian money also. The Customs Duty Exemption Certificate available with our department shall be issued.
4. All offers should be fresh and ready stocks with original specification make date of manufacturing, model etc as applicable for Original Equipment Manufacturer (OEM). The fabricator, if participating in the tender should clarify the lead time for fabrication and supply. The rate quoted should be firm upto 31-3-2022.
5. The supply should be completed within 30 days from the date of supply order.
6. The Director, Institute of Animal Health & Veterinary Biologicals, Palode is reserved the right to delete any Special conditions concerned with this or to cancel the tender without assigning any reason thereof.
7. The tender rate should be written both in words and figures, all corrections should be attested.

8. The equipment/machinery/items should be in strict accordance with our specification. If the offered equipment does not fulfill any of the specifications, this has to be clearly mentioned in the bid. If any of the specifications is omitted in the bid without mentioning it, the offer will be treated as confirming to our specification. The make, brand etc. must be clearly shown in the tender itself. The relevant literature/leaflets/catalogues/brochures of the equipment should accompany the tender documents.
9. The guarantee period, availability of spare parts, after sales service facility etc. are to be clearly mentioned in a separate sheet. A Factory Acceptance Test (FAT) Certificate should be made available at the time of supply. Expenses towards FAT will be within the scope of the bidder. A certificate to the effect that spares of the equipment quoted will be made available at least for ten years from the date of installation should be submitted along with the tender. The equipment should have a minimum warranty period of two years from the date of installation.
10. The rates for Annual Maintenance Contract for a period of five years after the warranty period should also be submitted along with the commercial bid. The full details (address and contact details) of the firm/firms and personnel undertaking coverage of warranty period and services thereafter should be mentioned as a separate annexure.
11. The manufacturer should impart operational training to technicians of the institute. The successful supplier should demonstrate the performance of the equipment at site.
12. Preference will be given to the products quoted by the manufacturer or their authorized dealer. Firms who are not original manufacturers should state clearly the make and address of the manufacturers whose products they are offering and should also furnish the license number of the manufacturer without which the offer will be liable for rejection. If the selling agents have submitted the tender/quotations, they must submit photocopy of their agreement with manufacturers/authorized selling agent's certificate(s) to consider their offers.
13. Copy of the updated import license for imported items with authorization letter from their principal/dealership certificate have to be enclosed.
14. Full payment will be made by the institute, after the receipt of equipment unit(s) in good condition after installation, demonstration and satisfactory functioning. No Advance payments will be made.
15. Equipment should be tested and certified at the time of installation.
16. The equipment should come with all standard fittings, accessories and spares, if any in a plug and play basis.
17. The tender form as well as the continuation sheets if any, shall be duly numbered and signed on each page by the tenderer/s. The name of the person authorized by the firm shall be indicated in block letters duly signed with date and official seal of the firm or company. All pages of the tender documents except for printed literature, if any enclosed, shall be signed by the person, signing the tender with official seal of the firm or the company.
18. In the event of date of submission or opening of tender, being declared a holiday, the same shall be on the following working day at the same time.
19. There shall not be any overwriting and all correction shall duly be attested by full signature.
20. The firms registered with Stores Purchase Department, Kerala, Small Industries within the state and small scale industries sponsored by NSSIC, New Delhi, should produce attested copy of current registration certificates along with their tender for exemption of Earnest Money Deposit.
21. The Security Deposit furnished by the firms will be released only after satisfactory completion of the contract.
22. The only jurisdiction for any dispute regarding the purchase will be at Thiruvananthapuram.
23. The firm have to execute an agreement in KSP worth ₹ 200 and furnished SD as 5% of the total cost.
24. The Tender should be accompanied by EMD of 1% of the total amount quoted and preliminary agreement in KSP worth ₹ 200.

Technical Education Department

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

[നമ്പർ 02/2020-21]

നമ്പർ ഡി/850/2019.

2021 മാർച്ച് 22.

അടുർ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ പോളിമർ വിഭാഗത്തിലെ പ്രോഡക്റ്റ് ടെസ്റ്റിങ്ങ് ലാബിലേക്ക് മെഷിനറി വാങ്ങുന്നതിനായി മത്സര സ്വഭാവമുള്ളതും മുദ്രവച്ചതുമായ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—₹ 2,99,000.

നിരതദ്രവ്യം—ആകെ വിലയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—₹ 960 + 12% ജി.എസ്.ടി. = ₹ 1,075.

പകർപ്പ്—₹ 480 + 12% ജി.എസ്.ടി. = ₹ 538.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-4-2021, 12 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-4-2021, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-4-2021, 3 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ₹ 50 തപാൽ കുലിയായി അയയ്ക്കേണ്ടതാണ്. പ്രിൻസിപ്പാളിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറുകളായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പണമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ₹ 210-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രവും ദർഘാസിനെപ്പറ്റി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിശദാംശങ്ങളും പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

[No. 02/2020-21]

No. D/850/2019.

22nd March 2021.

Sealed tenders in the prescribed form are invited for the supply of Machinery for Product Testing Lab of Polymer Technology Department of Govt. Polytechnic College, Adoor as per the list attached.

PAC—₹ 2,99,000.

EMD—1% of the Total Estimate Value.

Cost of tender form:

Original—₹ 960 + 12% GST = ₹ 1,075.

Duplicate—₹480 + 12% GST = ₹ 538.

Date upto which tender form will be sold—16-4-2019, 12 Noon.

Last date and time of receipt of tender form—16-4-2021, 2 p. m.

Date and time of opening of tender—16-4-2021, 3 p. m.

Mode of remittance of the cost of tender form—In cash remittance in the College office or by Money Order. Those who want tender form by post should remit an additional amount of ₹ 50 for each tender as postal charge. Any other mode of payments as cost of tender form will not be accepted.

Duly signed agreement in Kerala Stamp Paper worth ₹ 210 must be accompanied with the tender. Tender forms can be purchased from Principal, Govt. Polytechnic College, Adoor. More details can be obtained from the office on working hours.

IMPACT TESTING MACHINES

SPECIFICATION

The highly strained & wearing parts like support blocks & strikers are of special alloy steels duly heat treated.

Direct indication of Impact energy absorbed by sample-on digital panel safely guard for the user is provided.

Initial potential energy for Charpy is-30.0 joules & for Izod is-27.0 joules with a Least Count of 0. 05 joules (for Digital Model)

Drop angle of pendulum for Charpy is 140 Degree & for Izod is -90 Degree

Accessories

Gauges, Tongs, Sub-Zero bath, Templates, U&V notch milling cutters.

Quantity—One Number.

Government Polytechnic College,
Manakkala, Adoor.

(Sd.)
Principal.